

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 272 of 2015 &
IA No. 440 of 2015**

Dated: 27th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s Maithon Power Ltd.
Versus**

...Appellant(s)

Jharkhand State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R.2

ORDER

Admit. Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 28.12.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 13.01.2016 after serving copy on the other side.

List the matter on **25.01.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**

